

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 175 OF 2014 &**  
**APPEAL NO. 180 OF 2014 & IA NO. 292 OF 2014**

**Dated: 23<sup>rd</sup> August, 2018**

**APPEAL NO. 175 OF 2014**

**In the matter of:**

NTPC Ltd.		....	Appellant(s)
	Vs.		
Central Electricity Regulatory Commission & Ors.		....	Respondent(s)

**APPEAL NO. 180 OF 2014 & IA NO. 292 OF 2014**

**In the matter of:**

GRIDCO Ltd.		....	Appellant(s)
	Vs.		
NTPC Ltd. &Anr.		....	Respondent(s)

**ORDER**

The Bench did not assemble today. Hence, list the matter on **24.09.2018.**

**PS/Court Master**